

(b) Rajasthan is one of the major tourist destination in India where a large number of foreign tourists come every year. These tourists require to have tourist guide service to explain various archaeological and historical monuments of Rajasthan and many of these guides are qualified to speak different foreign languages other than English.

(c) Licences issued to tourist guides by the Rajasthan Government are only valid for the centres for which these guides are trained, i.e. Udaipur, Jaipur and Jodhpur, while licences issued by the Government of India is valid for the entire Northern Region.

(d) As per the Central Archaeological Act and State Archaeological Act of the Government of Rajasthan no unlicensed guides are allowed to enter archaeological monuments in Rajasthan and function as guides.

(e) This is because unlicensed guides are untrained and they cannot be relied upon to give accurate information regarding the ancient monuments.

[English]

Purchase Tax on Coffee

1424. SHRI B. RAJARAVI VARMA: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a demand for amendment to the Coffee Act to clarify that compulsory and statutory surrender of coffee to the Board is not to be deemed as sale or purchase to exempt it from the purview of purchase/sales tax; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b) Yes, Sir. The matter was examined by the Government and it was decided not to pursue the matter for diverse reasons.

[Translation]

Development of Tourism in Bihar

+1425. SHRI BHOGENDRA JHA: Will the Minister of TOURISM be pleased to refer to the reply given on 20 April, 1990 to Unstarred Question No. 5733 regarding development of certain places in North Bihar and state:

(a) whether the Government of Bihar has sent any proposal to Union Government to include Balirajgarh, Kalyaneshwar (Kalna), Gautamkund, Ahilyasthan, Bishpi, Akragarh etc. the places of archaeological importance in three tourist centres along with Sitamarhi and Vaishali;

(b) if so, the action taken by Government in this regard and the likely time by which these proposals will be cleared; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The Ministry of Tourism have not received proposals for prioritisation in respect of the places as mentioned in the Question except the following two projects for consideration of Central financial assistance during 1990-91:—

1. Development of Abhishek Pushkarni in Vaishali

2. Construction of Cottages at Vaishali

(b) and (c) Detailed project proposals with estimates are awaited from the State Government.

[English]

Export Commitments of Companies

1426. SHRI PHOOL CHAND VERMA: Will the Minister of COMMERCE be pleased to state:

(a) the names of companies who have not fulfilled their export commitments